NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Rama Krishnem Virarayhawan
Senwi Advocate & Barristu
2. S. Sathy a ganeth
9840738829

3. R. VIDHYAZIHANICAR Council for R-2 to 5
R. ASHO KILLMAN

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed memo suggesting the name of the valuer. He also enclosed a memo filed by R2 suggesting the name of the valuer. For passing appropriate order, put up on 19.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc